

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502

IB-491/ND/2021

New IA3528/2024, IA-3470/2023, IA/892/2023, IA/1842/2023,
IA/4541/2022, IA/3879/2022, IA/5959/2021, IA/6022/2021, IA/4690/2022,

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

Blue Bird Softtech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pranjit Bhattacharya, Adv., Ms. Raj Sarit Khare,
Adv., Sr Adv Krishnendu Datta, Adv Prateek Kumar,
Adv Vaishnavi Chillarkuru, Adv Smriti Nair, Adv
Nishant Sharma, Adv Niharika Sharma

For the Respondent :

ORDER

New IA3528/2024:-

Heard Ld. Sr. Counsel on behalf of Applicant and Ld. Sr. Counsel on behalf of Non-Applicant. Both the sides may file their written submissions along with judicial decisions.

List this IA on **25.07.2024 at 11:30 am.**

IB-491/ND/2021:-

Ld. Sr. Counsel on behalf of Financial Creditor is present and submitted that they have filed their written submissions. Ld. Sr. Counsel for the Corporate Debtor is present and sought further time to file their written

submissions. It is noted that on the last date of hearing i.e. on 09.07.2024, last opportunity was given to the Corporate Debtor to file the written submissions and bring it on record. Once again last opportunity is being given to the Corporate Debtor to file their written submissions and bring it on record. No further time will be granted to file the written submissions. List this matter on **25.07.2024 at 11:30 am.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**